

Statement-II*Sanctioned and Vacant Posts in NSSO*

Category/Group	Sanctioned	Vacant
Group – A	279	63
Group – B	3993	1015
Group – C	990	249
TOTAL	5262	1327

Consumer Price Indices (CPIs) not reflecting real picture of prices

2905. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government has noticed that Consumer Price Indices (CPIs) being published by Government are not reflecting the realistic picture of the prices of consumer goods in open market;

(b) if so, whether Government has any compound strategy to see that the CPIs shall reflect the real picture of the prices of goods; and

(c) if not, whether Government has any verification mechanism at data collection sources that they are furnishing real time information?

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D. V. SADANANDA GOWDA): (a) to (c) Consumer Price Indices (Rural, Urban, Combined) compiled by the Ministry of Statistics and Programme Implementation reflect the realistic picture of the prices of consumer goods and services because of the following reasons:

- prices are collected from 1,181 selected village markets covering all districts of the country for rural areas and from 1,114 urban markets of 310 selected towns of urban areas;
- these markets are, more or less equally, distributed over different weeks of a month to capture price variations during the month;
- only transaction prices, that is prices actually paid by the consumers, are collected for compilation of indices;
- the items having significant share in the overall consumption expenditure of the households, including the Public Distribution System (PDS) items and the items consumed by majority of the households are included in the basket; and

- specifications of items have been fixed, market-wise, on the basis of popularity of the varieties and common buying behaviour, including common quantity purchased in that area.

Further, in the web-based data collection of rural and urban prices, there are facilities for checking real time uploading status and scrutiny of prices.

Ceiling fans in General Pool Residential Accommodation

2906. SHRI RAM KUMAR KASHYAP: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a decision was taken in the past to provide ceiling fans in all the rooms of General Pool Residential Accommodation (GPRA); and

(b) if so, the reasons for not providing fans in all the rooms of GPRA situated in Sector-8, R. K. Puram, New Delhi and action taken to provide ceiling fans in all rooms?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. Fans have been provided in all the rooms in Sector-8, R. K. Puram, New Delhi.

Funds allocated for SAAP for Tamil Nadu

2907. DR. R. LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of action taken on the State Annual Action Plan (SAAP) for 2015-16 submitted by State of Tamil Nadu under AMRUT scheme;

(b) the details of funds allocated for SAAP 2015-16 for the State of Tamil Nadu; and

(c) the details of fund released so far for SAAP 2015-16 during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) to (c) The State Annual Action Plan (SAAP) of Tamil Nadu for 2015-16 has been approved with total SAAP Size of ₹ 3249.23 crore which involves Central assistance of ₹ 1372.41 crore. An amount of ₹ 274.48 crore towards first installment was released in the financial year 2015-16. No funds have been released in current financial year towards SAAP for the 2015-16 for the State of Tamil Nadu.